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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose  For filing objection in IA 49/17	Section	Name of the Parties M/s. / Mr.	
CP 74/14	IA 49/17 in TP 69/16		1 1		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1,	Deepale & Shelty	petitioner	 @b_
\$97 U3818276			

Counsel for Petitioner is present. Counsel for respondents is present.

IA 49/2017 is taken up today. Counsel requested time to file objections.

List it on 26.02.2018 as the connected matter is also listed to the same date.

MEMBER (T)

MEMBER (J)